

**In the Court of HAREESHA A.
5th ADDL. DISTRICT & SESSIONS JUDGE,
DEVANAHALLI**

Cause List dated 05.10.2020

MORNING SESSION			
Sl.No.	Case Number	Petitioner's Advocate	Respondent's Advocate
1	R.A.15007/2018	K. Narayanaswamy	R.P.
2	R.A.15036/2018	A.R.S.R.	Y.A.S.
3	R.A.15057/2018	V. Vishwanath	T.K.S.
4	R.A.15075/2019	T.R. Ramesh	C.V.
5	R.A.15011/2019	G. Srinivas	M.M.
6	R.A.15074/2019	P. Raja Reddy	P.M.S.
7	R.A.15099/2019	Guruswamy	R.T.N.
8	R.A.15102/2019	D.S.P.	M.G.P.
9	R.A.15021/2019	K.K. Vasanth	K.C.A.
10	R.A.15069/2019	A.Shivarama	L.R.
11	R.A.15100/2019	N.G.Kotre	P.M.
12	R.A.15031/2020	G.N. Vishwanathappa	
13	R.A.15002/2020	Y.N.S.R.	A.N.M.
14	R.A.15041/2017	M. Murali Babu	
15	M.A.15024/2020	Govindaswamy	
AFTERNOON SESSION			
1	M.A.15078/2019	Parashivamurthy A.V.	M.H.
2	A.S.15001/2020	M/S Angadi	
3	A.S.15002/2020	M/S Angadi	
4	M.V.C.54/2017	Lokesh	
5	M.V.C.3/2019	K.V.M.	S.R.K.
6	M.V.C. 69/2019	R. Dinesh Kumar	R.B.R.
7	M.V.C.36/2020	R. Chandrashekar	
8	M.C. 15097/2020	Haseen Taj	
9	M.C.15141/2020	T.K. Varalakshmi	
10	M.C.15155/2020	K. Santhosh Kumar	
11	P & SC 15009/2020	M. Venkatagiriappa	
12	G & W C 15002/2020	M. Munikrishna	N.K.
13	S.C.15047/2019	P.P.	M.N.
14	S.C.15006/2020	P.P.	
15	CrI.Misc.15137/2020	N. Chikkegowda	P.P.

In the court of Pri. SENIOR CIVIL JUDGE & J.M.F.C.,
DEVANAHALLI, Cause List, Dated 05-10-2020.

MORNING SESSION			
HEARING			
Case No.			Plaintiff / Defendants Name
1.	O.S.	1448/06	- Motappa V/s Hanumanthappa
2.	O.S.	700/20	- Srinivasaiah V/s Naveen
3.	O.S.	388/20	- Venkatswamappa V/s Jagadish
4.	O.S.	473/15	- Doddareddappa V/s Venkateshappa
5.	O.S.	506/07	- Kodandarama V/s Akkayamma
6.	O.S.	1832/06	- Venkatamma V/s State of Karnataka
7.	O.S.	332/07	- Srinivas V/s Nagaraj
8.	O.S.	342/06	- Vajraj V/s Nagaraj
9.	O.S.	592/14	- Subramani V/s Dashrathreddy
10.	O.S.	762/16	- Munilakshamma V/s Nanjundappa
11.	O.S.	498/20	- Nagaraj V/s Muniyappa
12.	O.S.	682/06	- Meenakshi V/s Susheelamma
New Suits - Plaintiff/Defendants Name			
13.	O.S.	721/20	- Hanumakka V/s Anjinappa
14.	O.S.	724/20	- Veena V/s Kempamma
15.	O.S.	727/20	- Syed Sadique V/s Abdul Sattar
AFTERNOON SESSION			
16.	O.S.	734/07	- Nagrathnamurthy V/s Narayanappa
17.	O.S.	533/12	- Ashwathamma V/s Nanjamma
18.	O.S.	354/15	- Santhosh V/s Ramanjinappa
19.	O.S.	567/09	- Anjinamma V/s Rajanna
20.	O.S.	709/08	- Ramchandra V/s Krishnappa
21.	O.S.	442/15	- Nagaraj V/s Narayanaswamy
22.	O.S.	250/09	- Ramanath V/s Somanath
23.	O.S.	592/14	- Subramani V/s Dasharath Reddy
24.	O.S.	128/11	- Rajgopal V/s Sharavathi
25.	O.S.	571/07	- Nagamma V/s Gowramma
26.	O.S.	568/07	- Muniyappa V/s Narayanappa
27.	O.S.	240/20	- Bodamma V/s Munikrishnappa
28.	O.S.	465/20	- Venkatswamy V/s Lakshmana
29.	L.A.C.	180/06	- Seethamma V/s S.L.A.O.
30.	M.C.	79/19	- Ravichandra V/s Deepa

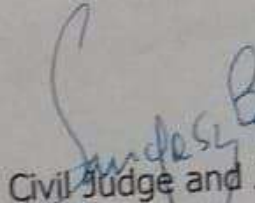
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Pri. SENIOR CIVIL JUDGE & J.M.F.C.,
Devanahalli.

NOTE : All Advocates are requested to strictly follow SOP dated
24-07-2020 issued by Hon'ble High Court of Karnataka.

In the Court of Prl. Civil Judge and JMFC, Devanahalli Cause List
Dated 05-10-2020

MORNING SESSSION CIVIL AND CRIMINAL CASES	AFTERNOON SESSION CIVIL AND CRIMINAL CA
<u>HEARING</u> 1. C.C.3468/2020 2. O.S.431/2008 3. O.S.609/2018 4. O.S.397/2020 5. O.S.377/2020 6. CR.67/20 CNPS 7. PCR /20 (kiran.R 8. O.S.485/2013 9. O.S.585/2013 10.O.S.665/2013 11.O.S.779/2013 12.O.S.975/2013 13.O.S.1031/2013 14.O.S.717/2015 15.O.S.83/2019	<u>EVIDENCE</u> 1.O.S.503/2019 2.O.S.171/2020 3.O.S.409/2020 <u>EVIDENCE</u> 4.O.S.751/2011 5.O.S.789/2011 6.O.S.849/2011 7.O.S.53/2012 8.O.S.403/2012 9.O.S.793/2012 <u>NEW SUIT</u> 10.O.S.411/2020 (Ullas 11.O.S.413/2020 (Noor R 12.O.S.415/2020 (Noor R 13.O.S.417/2020 (Noor R 14.O.S.417/2020 (Muniol <u>ORDERS</u> 15.P.C.R.114/2014


Prl. Civil Judge and
Devanahalli

NOTE: All the advocates are requested to strictly follow SC
dated 27-08-2020 issued by the Hon'ble High Court of Karn

**In the Court of Addl. Civil Judge and JMFC,
Devanahalli Cause List Dated 05-10-2020**

**AFTERNOON SESSION
CIVIL AND CRIMINAL CASES**

HEARING/ARGUMENTS

1. O.S.28/2020
2. O.S.170/2020
3. O.S.262/2002
4. O.S.60/2015
5. Mis.5/2020
6. O.S.576/2014
7. PCR .../20 (Prakash)
8. C.C.4142/2016
9. C.C.3286/2015
10. C.Mis.145/2020
11. C.C.80/2017

NEW SUITS

12. O.S.412/2020 (Syed Noor Rafiulla)
13. O.S.414/2020 (Syed Noor Rafiulla)
14. O.S.416/2020 (Syed Noor Rafiulla)
15. O.S.418/2020 (N.Gopalakrishna)

E: All the advocates are requested to strictly follow SOP dated 27-08-2020 issued by the Hon'ble High Court of Karnataka

Yogeshwari
Addl. Civil Judge and JMFC,
Devanahalli.